

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/25(CHE)/2024
Petition No :
Name of Petitioner :
& : TVS Automobile Solutions Pvt Ltd and Others
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. T.K.Bhaskar, Ld. Counsel for Applicants.

Heard.

This is a joint company application filed under Section 230-232 of Companies Act, 2013.

Short synopsis also filed.

Arguments heard.

Order **reserved**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**